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Central Administrative Tribunal  
Principal Bench: New Delhi

OA-3173/2001

New Delhi this the 23rd day of November, 2001

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

Shri Alok Mittal,  
Assistant Enginner (Civil-IV) MTNL,  
Karkar Dooma, T.E. Building,  
E.E. (C) Trans Yamuna,  
Delhi.

-Applicant

(By Advocate: Shri E.X. Joseph with  
Shri Abay N. Das)  
Versus

1. Union of India,  
Through its Secretary,  
Ministry of Communications,  
Department of Telecom,  
Sanchar Bhavan, Ashoka Road,  
New Delhi-110001.
2. Member (Production),  
Telecom Commission,  
Ministry of Communications,  
Department of Telecommunications,  
(Vigilence II Section),  
West Block 1, Wing II,  
Ground Floor, R.K. Puram,  
New Delhi-110066.
3. The Superintending Engg.(Civil)  
Telecom Civil Circle,  
A-2/E2, Kasturba Gandhi Marg,  
New Delhi-110001.

-Respondents

ORDER (Oral)

By Shri V.K. Majotra, Member (A)

Heard Shri E.X. Joseph, learned counsel of  
the applicant.

2. The applicant has challenged penalty of  
reduction of pay by one stage from Rs. 7500/- to  
Rs.7300/- in the time scale of pay of

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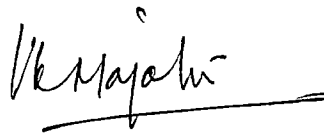
Rs.6500-200-10500 for a period of two years and also that he will not earn increments during the period of such reduction and that on the expiry of such period, the reduction will have the effect of postponing the future increments of pay. The learned counsel stated that the applicant had filed an appeal against the said penalty on 3.5.2001 on which no decision has been taken by the appellate authority so far.

3. In our view, interest of justice will be duly met if the respondents are directed to decide applicant's appeal dated 3.5.2001 within a period of two months from the date of communication of this order by passing a reasoned and speaking order. We order so accordingly. The other issue raised in this OA will remain open to the applicant.

4. The OA is disposed of in the above terms.  
No costs.

A copy of this order be given to learned counsel of the applicant Dasti.

  
(Kuldip Singh)  
Member (J)

  
(V.K. Majotra)  
Member (A)

cc.